

F. No. 28(130)/2006/CESTAT/Admin.  
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमीखण्ड २, रामकृष्णपुरम, नई दिल्ली-110066  
**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 26.10.2020

**OFFICE ORDER**

The Hon'ble President, CESTAT is pleased to pass the following order:

Shri Mohinder Singh, Deputy Registrar (Judicial), CESTAT, Chandigarh, shall act as Head of Office (HOO) in respect of the Gazetted Officers of Class I & II services and Non-Gazetted officials of this Tribunal under Rule 14 of the Delegation of Financial Powers Rules, 1978 and Central Public Information Officer (CPIO), CESTAT, Chandigarh under Right to Information Act, 2005 until further orders.

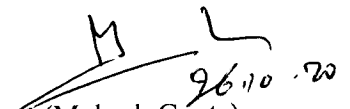
The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure while exercising the power under GFR, and the same shall be strictly in accordance with the rules.

The powers of Controlling Officer under S.R. 191 in respect of the Non-Gazetted establishment of the CESTAT, Chandigarh shall also be exercisable by Shri Mohinder Singh, Deputy Registrar (Judicial) until further orders.

In modification of order dated 18.2.2020, the Local Purchase Committee for CESTAT, Chandigarh is reconstituted as under:

SL No.	Name/ Designation of the official	Profile of the official in LPC
1	Sh. Mohinder Singh, Deputy Registrar (Judicial)	Chairman
2	Sh. Mahesh Kumar, SPS	Member
3	Ms. Kamala, SPS	Member

This issues with the approval of the Hon'ble President, CESTAT.

  
(Mukesh Gupta)  
Assistant Registrar

Copy to:

1. SPS to the Hon'ble President, CESTAT, Delhi.
2. Senior Member (J), CESTAT, Chandigarh.
3. PA to the Registrar, CESTAT, Delhi.
4. Shri Mohinder Singh, Deputy Registrar (Judicial), CESTAT Chandigarh.
5. Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, Delhi.
6. The Accounts Officer, CESTAT, New Delhi.
7. Office Copy/ Guard file/Website.